

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated, Guwahati, the 30th September, 2011.

No.HC.VII-138/2011/ 8144 /A,# # Hon'ble High Court has been pleased to nominate the following Judicial Officers to attend the Training Programme for Judicial Officers to be conducted by Assam Institute of Management, Bamunimaidam, Guwahati w.e.f. 20.10.2011 to 23.10.2011. The participant officers are directed to report at Hotel Brahmaputra Ashok, Guwahati at 9 a.m. on 20.10.2011.

SL. No.	NAME	DESIGNATION	DISTRICT
1.	Sri Majed Ali	Special Judge, Assam,Guwahati	Kamrup,Guwahati
2.	Shri Ikramul Hussain	Addl. Dist. & Sessions Judge,	Kamrup, Guwahati.
3.	Shri Ashok Kumar Bora	Member,Mact	Dhubri
4.	Smt.Nirupama Rajkumari	Addl.Dist & Sessions Judge,FTC	Nagaon
5.	Smt.Dipali Bhuyan	Addl.Dist.& Sessions Judge, FTC	Darrang,Mangaldoi
6.	Smti Ranima Gogoi	Addl.Dist.& Sessions Judge, FTC	Barpeta
7.	Smti Malasri Nandi	Addl.Dist.& Sessions Judge,FTC	Bongaigaon
8.	Sri Satyajit Khound	Chief Judicial Magistrate	Dhubri
9.	Sri Rockta Lal Das	Chief Judicial Magistrate	Tinsukia
10.	Smt.Rita Kar	Chief Judicial Magistrate	Dibrugarh
11.	Sri Aminuddin Ahmed	Chief Judicial Magistrate	Bongaigaon
12.	Shri Surajit Kr Dhar	Chief Judicial Magistrate	Sonitpur, at Tezpur
13.	Smt.Malaya Deb Dey	Chief Judicial Magistrate	Goalpara
14.	Sri Tridib Kumar Bhattacharjee	Chief Judicial Magistrate	Hailakandi
15.	Sri Manwar Ali	Addl. Chief Judicial Magistrate	Kamrup,Guwahati
16.	Sri Chatra Bhukhon Gogoi	Addl. Chief Judicial Magistrate	Nagaon
17.	Shri Nogen Senabaya Deuri	SDJM(M)	Bilasipara,Dhubri

18.	Sri Manash Barua	SDJM(M)	Sarupathar, Golaghat
19.	Smt Mallika Dutta	SDJM(S)	Jorhat
20.	Sri Naimuddin Ahmed	SDJM(S)	Udalguri
21.	Smt.Rini Bharali	SDJM(S)	Barpeta
22.	Sri Nayan Sankar Barua	SDJM(S)	Nagaon
23.	Sri Sujit Kr.Ghosh	SDJM(S)	Cachar
24.	Sri Jayanta Kr.Das	SDJM(S)	Karimganj
25.	Sri Nasim Akhtar	SDJM(S)	Sivasagar
26.	Sri Kaushik Hazarika	SDJM(S)	N.Lakhimpur
27.	Sri Ranju Medhi	Judicial Magistrate, Ist Class	Golaghat
28.	Smt Sabeena Mazumdar	Judicial Magistrate, Ist Class	Sivasagar
29.	Sri Debashish Saikia	Special Railway Magistrate	Tinsukia
30.	Smt.Nazmee Ayysha Ahmed	Special Judicial Magistrate, Ist Class	Kamrup
31.	Sri Nur Md.Abdullah	Judicial Magistrate, Ist Class	Dibrugarh
32.	Smt Ipsita Barthakur	Judicial Magistrate, Ist Class	Jorhat
33.	Smt Bipakkhi Borthakur	Judicial Magistrate, Ist Class	Darrang, Mangaldoi
34.	Sri Pranab Sarma	Judicial Magistrate, Ist Class	Darrang, Mangaldoi
35.	Sri Nabajit Bhatta	Judicial Magistrate, Ist Class	Dhubri

Further all the participant officers are directed to furnish the feedback report on completion of their Training Programme immediately to this Registry.


REGISTRAR (VIGILANCE)

Memo No.HC.VII-138/2011 / 8745-8245/A, dated-30.09.2011

Copy forwarded for information and necessary action to:-

1. The Director, Assam Institute of Management, Bamunimaidam, Guwahati. He is requested to make all the necessary arrangements for smooth holding of the training, as per discussion already held.
2. The Accountant General (A&E), Assam Beltola, Guwahati-29. The Officers are placed on deputation for participating in the Training Programme on conditions that (a) the Officers will be treated as on duty during the training, and (b) they will be entitled to TA and DA as admissible under the Rules.
3. The Joint Registrar-cum- Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The C.A. to Registrar General/Admn./Judl./Vigilance, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Barpeta, Jorhat, Kamrup, Silchar, Sonitpur, Karimganj, Hailakandi, NagaonDarrang, Goalpara, Dhemaji, Bongaigaon, Tinsukia, Dibrugarh, Golaghat, Sivasagar, North Lakhimpur.

6. Sri Majed Ali, Special Judge, Assam,Guwahati, Kamrup,Guwahati
7. Shri Ikramul Hussain, Addl. Dist. & Sessions Judge,, Kamrup, Guwahati.
8. Shri Ashok Kumar Bora, Member,Mact, Dhubri
9. Smt.Nirupama Rajkumari, Addl.Dist & Sessions Judge,FTC, Nagaon
10. Smt.Dipali Bhuyan, Addl.Dist.& Sessions Judge, FTC, Darrang,Mangaldoi
11. Smti Ranima Gogoi, Addl.Dist.& Sessions Judge, FTC, Barpeta
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14. Sri Rockta Lal Das, Chief Judicial Magistrate, Tinsukia
15. Smt.Rita Kar, Chief Judicial Magistrate, Dibrugarh
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- 38.Smt Bipakkhi Borthakur, Judicial Magistrate,Ist Class, Darrang,Mangaldoi
39. Sri Pranab Sarma, Judicial Magistrate,Ist Class, Darrang,Mangaldoi
40. Sri Nabajit Bhatta, Judicial Magistrate,Ist Class, Dhubri.
41. System Analyst, Gauhati High Court, Gauwahati. He is directed to upload this notification in the Official web site of Gauhati High Court immediately.


 30.9.2011
REGISTRAR (VIGILANCE)
 29/11